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Jy. Ashok Kumar Mohapatra
R.K. Pattnaik & R. Pattnaik

**Central Administrative Tribunal
Cuttack Bench
Cuttack**

ORDER SHEET

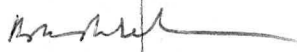

Original Application No. 286 19 87

Sankanta Rahu
Versus

Applicant

Union of India & Ors.

Respondent (s)

Serial No. of Order	Date of Order	Order with Signature	Office note as to action (if any) taken on Order
1	25.9.87	<p>Mr. A.K. Mohapatra , learned counsel for the applicant is permitted to withdraw the application for presentation in proper court as we have no jurisdiction.</p> <p style="text-align: right;"> Vice Chairman.</p> <p style="text-align: right;"> Member (Judl.)</p>	